

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.40/2008**  
**Dated the 25<sup>th</sup> day of February, 2009**

**CORAM:**

**HON'BLE Dr K B S RAJAN, JUDICIAL MEMBER  
HON'BLE Ms K NOORJEHAN, ADMINISTRATIVE MEMBER**

K C Skariah,  
Fireman Gr.I, INS Venduruthy,  
Southern Naval Command, Cochin-4  
Residing at:Kuzhiyarayil House,  
Kakkad P.O., Piravom,  
Ernakulam Dist. ... Applicant

By Advocate Mr T C G Swamy

V/s.

- 1 Union of India represented by  
Secretary to the Government of India,  
Ministry of Defence, New Delhi. ...Respondents
- 2 The Flag Officer Commanding in Chief,  
Southern Naval Command,  
Cochin-4. ... Respondents

By Advocate Mr TPM Ibrahim Khan SCGSC

This application having been heard on 25<sup>th</sup> February, 2009, the Tribunal on the same day delivered the following

**(ORDER)**

Hon'ble Dr K.B.S.RAJAN, Judicial Member

Counsel for the applicant submits that instructions have not been received despite his earnest effort, this OA may be closed with liberty to the applicant to file fresh should occasion arise. Prayer allowed. OA closed as not pressed for.

  
K NOORJEHAN  
ADMINISTRATIVE MEMBER  
abb

 K B S RAJAN  
JUDICIAL MEMBER